

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 138 of 2014

Dated : 13th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s Linde India Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Pradeep Dahiya

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Samir Malik
Mr. G. Sai Kumar

ORDER

The Learned Counsel for the Appellant undertakes to file the Rejoinder by 11.12.14 after serving copy on the other side.

Post the matter for hearing on **16.12.14.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/js

